

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 101

Dated Guwahati, the 23rd November, 2021

The Gauhati High Court has been pleased to constitute a Committee to work out the modalities for the seamless implementation of the e-filing project for filing of cases/petitions by Government departments, private parties and other stakeholders, with the following members:

1. Registrar General/ nominee of Advocate General, Assam
2. L.R. & Secretary to the Govt. of Assam, Judicial Department
3. Registrar (Judicial & IT)
4. Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim
5. President, Gauhati High Court Bar Association
6. President, Gauhati High Court Advocates' Association
7. President, All Assam Lawyers' Association
8. Joint Registrar (PM& P)-cum-CPC, Gauhati High Court
9. Project manager, Gauhati High Court
10. Systems Officer, Gauhati High Court.

By Order,

sd/

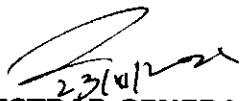
REGISTRAR GENERAL

Memo No. HC. III -07/2015/5854-5873/G(Pt.), Dated Guwahati, the 23rd November, 2021

Copy to:-

1. The Advocate General, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.

8. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The President/Secretary, All Assam Lawyers' Association, Guwahati.
10. The President/Secretary, Lawyers' Association, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
18. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
19. The Systems Officer, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


23/01/20
REGISTRAR GENERAL
